

Live Telecasts During 1988-89

1064. SHRI BHADRESWAR TANTI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the policy of Doordarshan for live telecast of events of National and International importance; and

(b) the number and particulars of live telecasts during 1988-89 including the duration on each and the estimated guidance?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.K. TEWARI): (a) As per the existing policy, live TV coverages are limited to events of nation-wise topicality such as Republic Day Parade, Independence Day, International Conferences, important sports events etc.

(b) The information is being collected and would be laid on the Table of the House.

Performance of thermal power plants

1066. SHRI Y.S. MAHAJAN: Will the Minister of ENERGY be pleased to state:

(a) whether the performance of a large number of thermal power plants has been very low;

(b) whether the low performance is due to technical snags in designing of plants;

(c) if so, the steps taken or proposed to be taken to improve the plant load factor and overall performance of these plants; and

(d) whether the Central Electricity Authority or some other coordinating agency has drawn up any time-bound plans to ensure improvement in performance of thermal power plants?

THE MINISTER OF STATE IN THE

DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) The Plant Load Factor of thermal power stations in the country during April-June, 1989 was 56.2% as against a target of 53.3%.

(b) to (d). Performance of a thermal power station depends upon a number of factors including planned maintenance, forced outage, system load conditions, age of the plant, quality of coal etc. In order to improve the Plant Load Factor and over-all performance of Thermal Power Stations, a Centrally Sponsored Renovation and Modernization programme with a central loan component of Rs. 500 crores is being implemented at 34 Thermal Power Stations in the country. Other measures taken to improve the performance of thermal stations include assistance to State Electricity Boards in plant betterment, procurement of spare parts supply of requisite quality and quantity of coal, training of operating personnel, cash incentive awards to the plant personnel achieving high level of performance, etc.

KVIC Schemes for passed vocational courses women

1067. DR. PHULRENU GUHA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of schemes introduced by the Khadi and Village Industries Commission for women who have passed vocational courses; and

(b) the names and details of such schemes, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). KVI schemes cover all categories of beneficiaries, both men and women including those who have passed vocational courses. The spinning activity under khadi is carried on mainly by women. In village

industries such as PCPI, Fibre, Collection of forest plants for medicinal purposes, collection of gum and katha and processing and preservation of fruits, the participation of women is significant. The percentage of women engaged in the KVI Sector is around 46%.

Second Oil and Gas Terminal in Maharashtra

1068. SHRI PARATAPRAO B. BHOSALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given on 14 March, 1989 to Unstarred Question No. 2586 regarding second oil and gas terminal in Maharashtra and state:

(a) whether the Oil and Natural Gas Commission (ONGC) had furnished a detailed project report for the second oil and gas terminal proposed to be set up in Maharashtra;

(b) whether the report of the ONGC has since been examined by an Expert Committee for approval;

(c) if so, when Government propose to execute the project; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) to (d). At present there is no project proposal with the Government for setting up another oil and gas terminal in Maharashtra.

Hanger and maintenance facility for Airbus A-320

1069. SHRI S.B. SIDNAL:
SHRIMATI BASAVARAJESWARI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines has asked the Border Security Force to provide parking and overhaul facilities for the short duration flights of its A-320 Airbus fleet;

(b) if so, whether the same has been agreed to by the Border Security Force;

(c) the reasons for not developing hanger and maintenance complex by the Indian Airlines; and

(d) the details of the steps taken or proposed to be taken by the Indian Airlines in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVARJIV. PATIL): (a) Whereas Indian Airlines has not asked the Border Security Force (BSF) to provide facility of parking and overhaul complex for the short duration flights of Airbus A-320 aircraft, the Corporation had requested the BSF for permitting Indian Airlines to use their hangars for carrying out major checks after 300 hrs. of flying or once in 40 days.

(b) BSF has agreed to provide their hangars for the use of Indian Airlines for carrying out major maintenance of Airbus A320 aircraft for a short period of time.

(c) and (d). At present, Indian Airlines is developing hangars and maintenance complexes which are under construction by International Airports Authority of India. The work is likely to be completed in 2 phases: Phase I consisting of one hangar and two ancillary buildings along with tarmac and taxi-track is likely to be completed by October, 1989 and Phase II, consisting of 2 hangars and 2 ancillary buildings is likely to be completed some time in May, 1990.